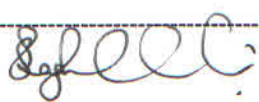


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 159/16	TP 238/17	Hearing	391 / 394	MD Retail India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Gadambari 9900039859 for C.K. Nandakumar	Petitioner	

Counsel for petitioner is present. Smt. Prema Hatti appearing for RD and ROC is present. Petitioner is directed to comply the relevant provisions of Section 230-232.

List it on 15.06.2017.


MEMBER (J)


MEMBER (T)